

**Form.1****List of cases filed in e-filing during the month of October, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

**Form.2****List of cases in which e-payment of Court Fee was made during the month of October, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.3****List of cases in which Electronic Service of Process has taken place during the month of October, 2025**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.4****List of total number of cases randomly allocated during the month of October, 2025**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

**Form.5**  
**List of cases in which Hearing in Case Management was held during the month of October, 2025**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 6/2024	Rudra Techno Feeds Vs Adabala Adinaraya and 1 others.	Ch.Nagaraju VS MD.Mohazzam	18.06.2024	16.10.2025
2.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 13/2024	Ch.Srinivasa Rao and 1 others Vs Mithra Sudhama Automobiles Pvt. Ltd. And 7 others	P.L.Govindhiaiah Vs. T.Bhairraju	02.08.2024	13.10.2025
3.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 23/2024	M/S. Sai Exports and 1 others Vs Mannath Trading 1 others	M.Surya Prakash Vs Krishna Rao	25.10.2024	15.10.2025
4.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 4/2024	Malaxmi Infra Ventures (India)Pvt Ltd. Vs. Ecom Express Ltd.	D.Satya Siva Darshan Vs D.Ravi Kiran	25.03.25	30.10.2025
5.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 1/2021	Sri. Tummididi Ram Kumar and another Vs. Sri. Tummididi Vijay Kumar and 6 others	Sri. V. Satish, Advocate for Plaintiff Vs. Sri. G. Srikanth, Advocate for D2, D4, D6 and Sri. V.V. Ravi Prasad for D3, D7 and D1, D5- Ex parte	03.02.2021	28.10.2025
6.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 1/2023	IDL Explosives Limited Vs. M/s. Shravan Shipping Services Pvt. Ltd.	Sri. G.M. Reddy, Advocate for Plaintiff Vs. Sri. K. Rama Kireeti, Advocate for Defendant	01.03.2023	29.10.2025
7.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 10/2023	IDL Explosives Limited Vs. M/s. Shravan Shipping Services Pvt. Ltd.	Sri. G.M. Reddy, Advocate for Plaintiff Vs. Sri. K. Rama Kireeti, Advocate for Defendant	22.08.2023	29.10.2025
8.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 2/2023	National Highways Authority of India Vs. Sri. Md. Usman	Sri. K. Madhusudhana Rao, Advocate for Plaintiff Vs. Sri. K. Lokesh, Advocate for Defendant	06.03.2023	29.10.2025
9.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 3/2023	National Highways Authority of India Vs. Sri. Md. Usman	Sri. K. Madhusudhana Rao, Advocate for Plaintiff Vs. Sri. K. Lokesh, Advocate for Defendant	06.03.2023	29.10.2025

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
10.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 6/2024	Sri. Paritala Sudhakar Vs. M/s. ISR Infra Pvt. Ltd.	Sri. N. Srinivas, Advocate for Plaintiff Vs. Sri. Sk. Shareef, Advocate for Defendant	15.04.2024	30.10.2025
11.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 7/2024	Sri. Paritala Sudhakar Vs. M/s. ISR Infra Pvt. Ltd.	Sri. N. Srinivas, Advocate for Plaintiff Vs. Sri. Sk. Shareef, Advocate for Defendant	15.04.2024	30.10.2025

**Form.6**  
**Contested Commercial Cases disposed during the month of October, 2025**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 20/23	Kiran Kumar Vs The Congregation Sisters of St. Ann's of Providence Rep. by its Finanical Administrator Sri Anthoniamma Donata	K.P.Balaji Vs E.Ram Kumar	06.09.2023	No	31.10.2025	754 days	Contest	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
2.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 17/24	M/S. Sri Lakshmi Constructons Vs. State of Andhra pradesh. Rep.by Superintendent of Engeneer R&B Circle , Chitoor	K.Suresh Vs AGP	10.09.2024	No	31.10.2025	385 days	Contest	--	--	--
3.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 14/2024	M/s. Anupam Industries Limited Vs. M/s. Hindustan Shipyard Limited and another	Smt. P. Harika, Advocate for Petitioner Vs. Sri. M. Ramdas, Advocate for R1 and R2 is an Arbitrator	08.02.2024	Not Applicable	08.10.2025	608 days	Contested	-	-	U/Or.21 R.46 of CPC
4.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 21/2024	M/s. Hindustan Shipyard Limited Vs. Anupam Industries Limited and another	Sri. M. Ramdas, Advocate for Petitioner Vs. Smt. P. Harika, Advocate for R1 and R2 is an Arbitrator	25.03.2024	Not Applicable	08.10.2025	562 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
5.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 16/2025	M/s. AVR Infra Private Limited Vs. M/s. Visakhapatnam Port Authority	Sri. G. Saibaba for Petitioner Vs. Sri S. Arun Dev for respondent	26.06.2025	Not Applicable	17.10.2025	116 days	Contested	-	-	U/sec. 9 of Arb. & Con. Act
6.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 3/2025	NTPC Limited, Simhadri Super Thermal Power Plant Vs. shoam Foundation Engineering Pvt. Ltd.	Sri. C. Syama Sundara Rao, Advocate for DHR Vs. Sri. K. Ravi, Advocate for JDr	21.02.2025	Not Applicable	23.10.2025	261days	Contested	-	-	U/Or.21 R.52 of CPC

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
7.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 9/2025	M/s. Durga Engineering Enterprises Vs. Rashtriya Ispat Nigam Limited	Sri. A.V.S. Subrahmanyam for DHr Vs. Sri. C.S. Sekhar for JDr	08.07.2025	Not Applicable	28.10.2025	112 days	Contested	-	-	U/Or.21 R.52 of CPC
8.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 33/2025	SEW Vizag Coal Terminal Pvt. Ltd and 2 others Vs. Board of Trustees for the Port of Visakhapatnam	Sri. K. Suresh Kumar for Petitioners Vs. Sri. S. Arundev for Respondent	23.09.2025	Not Applicable	29.10.2025	36 days	Contested	-	-	U/sec. 29A of Arb. & Con. Act

**Form.7**  
**Summary of Commercial Cases during the month of October, 2025**

Sl.No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	116	8	4	120
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	153	9	11	151